### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1067 TO BE ANSWERED ON 02.03.2016

#### **HAWKERS AND VENDORS**

**1067. SHRIMATI POONAMBEN MAADAM:** 

DR. SHRIKANT EKNATH SHINDE:

SHRI NAGENDRA KUMAR PRADHAN:

SHRI RAHUL SHEWALE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether to check unauthorized hawking in trains and at stations, the Railways is coming up with a hawker policy and if so, the details thereof;
- (b) whether the railways has invited suggestions from all the stakeholders;
- (c) if so, the details thereof;
- (d) the time by which the policy is likely to be framed; and
- (e) the manner in which it will be beneficial for the passengers?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e): Suggestions have been invited from all stakeholders on the matter of unauthorised hawking. No timeframe has been set for drafting any such policy.

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